

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-II

25. IA 2426/2020 IN C.P.(IB)-38(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

NAME OF THE PARTIES: - Shubhrattan General Suppliers Pvt Ltd
V/s
Gammon India Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Ms. Ruchi Thakur appeared for the Operational Creditor and she wanted some time to make submissions. Ld. Counsel Ms. Karishni Khanna appeared for the Corporate Debtor. She submitted that they are in the process of making settlement and she needs some time. Accordingly, time is granted. We also direct the Corporate Debtor to pay at least fifty percent of the outstanding amount before the next date of hearing. List the matter on **16.04.2021** for hearing.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 09th day of April, 2021
Sushil